

Allahabad Bench

CP No. (IB) 380/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2019

NAME OF THE COMPANY: Dr. Seema Saxena V/s M/s Anand Nirog Dham Hospital Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP NO.(IB)380/ALD/2019


Sh. Namman Rajvanshi. Advocate for petitioner is present.

None for respondent.

Ld. Counsel for the petitioner state that the supplementary counter has been filed by the respondent but no counter affidavit has been filed.

Put up on 4th December, 2019, by which time reply shall be filed by the respondent. Ld. Counsel for the petitioner shall inform the counsel for the respondent about the order passed today in writing within 48 hours.

Dated: 18.11.2019


(Justice Rajesh Dayal Khare)
MEMBER (J)